



*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-119/2001/2719/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti Sharmila Bhuyan,  
District and Sessions Judge,  
Nalbari.

Dated Guwahati the 16<sup>th</sup> May, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/1435 Date 15.05.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 17.05.2019 till the morning of 20.05.2019, has been ~~granted/rejected~~. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR(VIGILANCE)**

Memo NO.HC.VII-119/2001/2720/A, dated 16.05.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

*Rohar*